

Filing under clause (ca) of sub-regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: Sort India Enviro Solutions Limited; Date of commencement of CIRP: 23.09.2020

List of creditors as on: 15.02.2021

List of operational creditors (Other than Workmen and Employees and Government Due)

(Amount in Rs.)

S. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted *	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Biren Enterprises	NA	28-10-2020	2,73,108	273108	OC	NA	NA	No	-	NA	NA	NA		
2.	Catalyst Trusteeship Ltd.	NA	04-11-2020	2,36,000	236000	OC	NA	NA	No	-	NA	NA	NA		
3.	SCI Securities Services Pvt. Ltd	NA	25-11-2020	3,80,471	312731	OC	NA	NA	No	-	NA	NA	NA		
4.	Sunil M Agrawal & Associates	NA	11-01-2021	16,20,495	1083945	OC	NA	NA	No	-	NA	NA	NA		
5.	Nehaben Kamlesh Bhai Patel	NA	12-02-2021	91,97,023	-	OC	NA	NA	No	-	NA	NA	NA	91,97,023	
	Total			1,17,07,097	19,05,784									91,97,023	

NOTES:-*

1. The amount of claims are provisionally admitted based on the documents submitted by the respective claimants as books of accounts of the corporate debtor as on Insolvency Commencement date is not yet available.
2. The amount of claim admitted and voting share may undergo a revision in case any additional information/ document coming to the notice of the RP warrants the same.